

**(OPEN COURT)**

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH  
ALLAHABAD**

ALLAHABAD this the 23<sup>rd</sup> day of *January, 2020*.

**HON'BLE JUSTICE SHRI BHARAT BHUSHAN, MEMBER (J).  
HON'BLE MR. VIRENDRA CHAUDHARY, MEMBER (A).**

Original Application Number. 330/00051/2020.

Raju Kumar alias Raju Singh and others.

.....Applicants.

**VE R S U S**

Union of India and others.

.....Respondents

Advocate for the applicants : Shri Arvind Kumar Srivastava

Smt. Archana Srivastava

Advocate for the Respondents: Shri Shesh Mani Mishra

**O R D E R**

**(Delivered by Hon'ble Justice Shri Bharat Bhushan, J.M)**

Smt. Archana Srivastava, Learned counsel for the applicants has requested that the applicants be permitted to appear in the examination scheduled to be held in pursuance of notification dated 16.12.2019 issued by the respondent no. 2.

2. Shri Shesh Mani Mishra, learned counsel for the respondents has vehemently opposed the request of the applicants' counsel saying that the examination has already been cancelled. He has drawn the attention of the Tribunal towards order dated 17.01.2020 issued by Assistant Personnel Officer, North Central Railway, Allahabad.

3. In view of the letter dated 17.01.2020, learned counsel for the applicants wants to withdraw this O.A.

4. Accordingly, OA is dismissed as withdrawn. No costs.

**MEMBER- A.**

**MEMBER- J.**

Anand...